

**UTTAR PRADESH SHASAN  
GOPAN ANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of Notification no. **I/1048589/2025-CX-3**, dated August 6, 2025 for general information.

**NOTIFICATION**

**No.I/1048589/2025-CX-3  
Lucknow; Dated: 06 August, 2025**

**WHEREAS** the premises named, detailed and described in the Schedule below is a place used for supply of Gas through pipeline to the city gas networking in the district of Ghaziabad;

**AND WHEREAS** an information with respect thereto, or the destruction or obstruction thereof, or interference therewith, would be useful to an enemy ;

**AND WHEREAS** in pursuance of clause (1) of Article 258 of the Constitution of India, the Ministry of Home Affairs, Government of India has vide Notification no. S.O.1285 dated 4<sup>th</sup> May, 1963, published in Part II, section 3, sub-section (ii) of the Gazette of India, Extraordinary dated 11<sup>th</sup> May, 1963, entrusted the functions of the Central Government to the State Government of Uttar Pradesh in relation to any matter specified in sub-clauses (c) and (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.19 of 1923) ;

**NOW, THEREFORE** , in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the aforesaid Act read with Government of India, Ministry of Home Affairs Notification no. S.O.1285, dated 04 May, 1963, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "**prohibited place** " for the purposes of the aforesaid Act and the Governor is further pleased to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

**SCHEDULE**

<b>Name and specifications of the Prohibited Place.</b>	
Gail India Limited Gas Station (Sectionalized Valve Station- 1) at Village- Patla, Tehsil- Modinagar, District- Ghaziabad, Uttar Pradesh.	
In East-	Road (Khasra. No.-149)
In West-	Anit etc. (Khasra. No.-82)
In North-	Anit etc. (Khasra. No.-82)
In South-	Anit etc. (Khasra. No.-82)

By order,

Digitally signed by  
GAURAV DAYAL  
Date: 06-08-2025  
11:09:57

**(Gaurav Dayal)**  
Secretary.